

For Immediate Release

Telecom Regulatory Authority of India

Extension of time for receiving Counter comments on Consultation paper on 'Review of extant provision for sending the printed bills to postpaid subscribers of (i) Landline and (ii) Mobile services as default option'.

**New Delhi, the 28th December, 2018:** Telecom Regulatory Authority of India (TRAI) released a Consultation Paper on '**Review of extant provision for sending the printed bills to consumers of landline and Post paid Mobile subscribers**' on 15th November, 2018, inviting written comments from stakeholders by 10th December, 2018 and counter comments by 24th December, 2018.

2. On request from the stakeholders, the last date for receipt of written counter comments, if any, from the stakeholders has been extended up to 8th January, 2019.

3. The counter-comments may be sent, preferably in electronic format at email id [advfea1@traigov.in](mailto:advfea1@traigov.in). For any clarifications or information, Shri Kaushal Kishore, Advisor (F&EA), TRAI may be contacted at Tele./Fax No. +91-11-23230752.

  
(S.K. Gupta)  
Secretary  
TRAI